

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.13(1)(a)-HC/17/8096

Dated, Agartala, the 24<sup>th</sup> April, 2017

**NOTIFICATION**

In the public interest, the Hon'ble High Court has been pleased to place the services of **Shri Ashutosh Pandey**, Addl. District & Sessions Judge in Court No.3, West Tripura Judicial District, Agartala on his transfer at the disposal of His Lordship Hon'ble the Chief Justice for his appointment as Secretary to the High Court Legal Services Committee in the newly created post.

The Charge of the Court of the Addl. District & Sessions Judge, Court No.3, West Tripura Judicial District, Agartala will remain with the District & Sessions Judge, West Tripura Judicial District, Agartala in addition to his own duties.

Sd/-  
**( S. G. CHATTOPADHYAY )**  
REGISTRAR GENERAL

No.F.13(1)(a)-HC/17/8097-131

Dated, Agartala, the 24<sup>th</sup> April 2017

**Copy to:**

1. The LR & Secretary, Law Department, Government of Tripura, Agartala.
2. The Accountant General, Tripura, Agartala.
3. The District & Sessions Judge, South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur.
4. The District & Sessions Judge, West Tripura Judicial District, Agartala. He will remain in charge of the Addl. District & Sessions Judge, Court No.3, West Tripura Judicial District, Agartala in addition to his own duties.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. The Registrar (Vigilance), High Court of Tripura, Agartala.
7. The Registrar (Judicial), High Court of Tripura, Agartala.
8. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.

10. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
15. The Deputy Registrar (Admn.), High Court of Tripura, Agartala.
16. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
17. **Shri Ashutosh Pandey**, Addl. District & Sessions Judge, Court No.3, West Tripura Judicial District, Agartala. **He will join his new assignment immediately after handing over the charge of his Court & Office to the District & Sessions Judge, West Tripura Judicial District, Agartala.**
18. Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
19. The Manager, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
20. The Assistant Registrar (No.I & II), High Court of Tripura, Agartala.
21. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in the official Website of the High Court.
22. The Superintendent, Establishment/Account Section, High Court of Tripura, Agartala.
23. Personal file of the Officer concerned.
24. ORDER FILE.

  
( S. G. CHATTOPAHDYAY )  
REGISTRAR GENERAL